

(क) क्या यह सच है कि हाल में ही रेलवे मंत्रालय का एक शिष्टमंडल नेपाल गया था;

(ख) यदि हां तो उसका उद्देश्य क्या था; और

(ग) उस के क्या परिणाम निकले ?

रेलवे मंत्रालय में उपमंत्री (श्री सै० बें० रामस्वामी) : (क) रेल मंत्रालय का एक शिष्टमण्डल (delegation) नेपाल गया था जो १४ अक्टूबर से १८ अक्टूबर १९६३ तक काठमांडू में रहा ।

(ख) शिष्टमण्डल रेलवे के लिए सरकारी स्तर पर टिम्बर खरीदने के सिलसिले में बातचीत करने के लिए गया था ।

(ग) शुरू में नेपाल सरकार ने १९६४ में ५० हजार वनकुट साल के स्लीपर और विशेष स्लीपर देने का वचन दिया है और आशा प्रकट की है कि आगामी वर्षों में और अधिक स्लीपर दिये जा सकेंगे ।

I.A.C. Services

*208. Shri Surendranath Dwivedy:

Will the Minister of Transport be pleased to state:

(a) whether Capitals of all the states are connected with daily flight services of the I.A.C.;

(b) if not, the reasons therefor; and

(c) whether it is a fact that even thrice-weekly service to Bhubaneswar from Calcutta is going to be cancelled?

The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):

(a) and (b). Yes, Sir, with the exception of Bhubaneswar, Shillong and Bhopal. There is a thrice weekly service to Bhubaneswar from Calcutta operated under a short-fall

arrangement with the Government of Orissa. There is no airfield in Shillong but Gauhati, the nearest place to Shillong with an airport is adequately served by Indian Airlines Corporation services. The service to Bhopal was discontinued with effect from 1-4-1963, as it was found uneconomical.

(c) No, Sir.

Fertilizer Marketing Corporation

*209. { Dr. L. M. Singhvi:
Shri D. C. Sharma:
Shri Ramchandra Ulaka:
Shri N. R. Laskar:
Shri Dhuleshwar Meena:
Shrimati Savitri Nigam:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 2 on the 13th August, 1963 and state:

(a) whether Government have since finalised the consideration of scheme for setting up a Fertilizer Marketing Corporation;

(b) if so, the functions and scope of activities of the Corporation; and

(c) the stage at which the matter rests?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) No, Sir.

(b) and (c). The matter is still under consideration and the main features of this scheme will be known only after the scheme is finalised.

Postal Services

*210. { Shri Yashpal Singh:
Shri Bishanchander Seth:
Shri B. P. Yadava:
Shri D. C. Sharma:

Will the Minister of Posts and Telegraphs be pleased to refer to the reply given to Starred Question No. 176 on the 20th August, 1963 regard-

ing modernisation of postal services and state:

(a) the result of the pilot studies of the proposal under consideration;

(b) whether this scheme will be introduced throughout the country; and

(c) how this proposal will be worked out?

The Deputy Minister in the Department of Posts and Telegraphs (Shri Bhagavati): (a) A statement is placed on the table of the House. [*Placed in Library. See No. LT-1921/63.*]

(b) and (c). The introduction of mechanical aids wherever justified, would depend on the results of the trials and their availability.

Review of Orissa Projects

419. Shri Surendranath Dwivedy: Will the Minister of Planning be pleased to state:

(a) whether any review has been made or report received from the State Government of Orissa in regard to the execution of Central and State projects included in the plan for 1961-62 and 1962-63 in the State;

(b) whether the State Government have been able to initiate all scheme and spent money allotted to the State for different projects for the years stated above;

(c) whether there has been any shortfall and allotted money has remained unspent and if so, the number and the name of the schemes and allotted provision and the amount still not spent by the Government against each scheme; and

(d) whether the State Government have given any reasons for their failure to come upto the expectation?

The Minister of Planning (Shri B. R. Bhagat): (a) Progress on Central and State plan projects in 1961-62 & 1962-63 was reviewed in connection with the Annual Plan, 1963-64—Centre and States.

(b) to (d). A statement indicating the budgeted outlay in 1961-62 and 1962-63 and the actual expenditure is laid on the Table of the House. [*Placed in Library. See No. LT-1922/63.*]

Post-War Reconstruction Fund

**420. { Shri A. V. Raghavan:
Shri Kappen:**

Will the Minister of Defence be pleased to state:

(a) whether grants sanctioned by the Post-War Reconstruction Fund Committee, Madras to the colonists of Wynad still remains unpaid due to the delay in dividing the funds;

(b) whether there is any prospect of paying the amount to the colonists in the near future; and

(c) the steps taken by the Government to pay the grant?

The Deputy Minister of Defence (Shri D. R. Chavan): (a) to (c). According to the original Scheme approved in 1949 by the Madras Post-War Reconstruction Fund Committee, a grant of Rs. 1900 was to be sanctioned to each settler. This was raised to Rs. 2250 in 1954 by the Committee. The grant was to be disbursed by the Collector of Malabar to the colonists from time to time as they were admitted and also depending upon the progress of work. After the re-organisation of the States, the responsibility of making further payments devolved on the Government of Kerala. This liability was not accepted as an accrued liability of the Madras Fund as the expenditure had not been actually incurred. The necessary funds are not available with the Government of Kerala and they have reported that in the absence of funds, further payments to the colonists will have to be dropped. On the average about Rs. 2068 per settler has been paid.